

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3353
ANSWERED ON:18.03.2013
PROJECTS OF NRCP IN SIRSA
Tanwar Shri Ashok

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the sewage treatment capacity is less than the sewage generated in various States including Haryana;
- (b) if so, the details thereof, State-wise;
- (c) the specific details of the performance report of State Pollution Control Board of Haryana;
- (d) whether the Government has initiated Third Party Inspections or Independent Appraisal of Project proposals in Sirsa; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) Yes Sir.
- (b) As per the information provided by the Central Pollution Control Board (CPCB), state wise breakup of sewage generation and treatment capacity available in Class -I and Class -II towns are at Annexure-I & Annexure-II.
- (c) This Ministry has not sanctioned any project in Sirsa under National River Conservation Plan (NRCP).
- (d) As per the new guidelines issued by the Ministry for sanctioning of projects under NRCP, third Party inspection or Independent Appraisal of project proposal is carried out.
- (e) Does not arise in view of the details given in parts (c) and (d) above.